NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

$\underline{\mathbf{2}^{\mathrm{nd}}\mathrm{FLOOR},\mathrm{M.T.N.L}\;\mathrm{BUILDING},\mathrm{NEAR}\;\mathrm{SCOPE}\;\mathrm{COMPLEX},\mathrm{CGO}\;\mathrm{COMPLEX},\mathrm{NEW}\;\mathrm{DELHI}}$

DAILY CAUSE LIST DATED 19.12.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7881 of 2025 in Comp. App. (AT) (Ins) No of 2025	Malharshanti Enterprises Vs. Naresh Sevantilal Shah & Anr.	Anshuj Dhingra
2.	I.A. No. 7882 of 2025 in Comp. App. (AT) No of 2025	Cosmic Buildwell Pvt. Ltd. & Anr. Vs. Registrar of Companies & Anr.	Anju Jain
3.	I.A. No. 7883 of 2025 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 1465 of 2025	Durga Chhaganlal Patel Vs. Pankaj Bhattad, RP of Gigeo Construction Co. Pvt. Ltd. & Anr.	Saksham Ahuja

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By order -sd/-

Assistant Registrar